

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-204**  
IB-3368(ND)/2019

**IN THE MATTER OF:**

Studio F & B Food Services Pvt. Ltd.

...APPLICANT

**Vs.**

Realtech Developments and Infrastructure (India) Pvt Ltd.

...RESPONDENT

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 13.02.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant

: Mr. Riju Mani Talukdar, Mr. Pawan Kumar Ray, Mr. Rit Arora, Advocates

For the Respondent

:

For the Intervener

:

**ORDER**

Counsel for Financial Creditor is present. As seen from order dated 13.12.2019 direction was given to send private notice to the Corporate Debtor. As per the submissions of the Counsel for the Financial Creditors notice has been sent he is directed to file affidavit of service.

List on 24.04.2020.

  
**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**